

nomically. Particularly, the SC/ST and BC communities are discriminated in the field of providing employment, giving pattas to Lank lands, and providing house sites and implementing housing schemes. Besides, there is a strong urge from SC/ST people to instal a life size bronze statue of late Dr. B.R. Ambedkar in Yanam during the centenary year but this too has not been given any consideration by the Pondicherry Government. Yanam has also got good potential for development as a tourist centre because of its location. People in this area are mostly fishermen belonging to BC community and there is no action from the Government to develop this place as a fishing harbour. When every year Godavari floods occur, there is no provision to prevent flood waters entering Yanam affecting the lives and property of people. Even in this case, Pondicherry Government is not releasing any funds to take preventive measures to see that flood waters do not enter Yanam.

Construction of a bridge over river Gautami as joint State project of Pondicherry Government and the Andhra Pradesh Government at Yanam and Yedurulanka ferry point is also necessary. It will also help both the States happy in improving transport, commercial and agro-based development and Yanam will become a very good market centre. So, I urge upon the Central Government through you, Sir, to consider the above problem of Yanam and take immediate steps to improve upon the situation for the benefit of the people of this area.

[*Translation*]

PROF. PREM DHUMAL (Hamirpur): Mr. Chairman, Sir, thousands of people led by State B.J.P. leaders are sitting on 'dharna' outside to protest against attitude of constant neglect adopted by the Central and State Governments toward Jammu and Ladakh regions. In the last few years Rs. 75 crores were given to the State of

Jammu-Kashmir by the Centre. The major part of this money was spent in the valley which has given rise to such a growing sense of dissatisfaction that at present the people of Ladakh are demanding a separate state and the people of Jammu are extremely agitated. They are demanding constitution of separate regional development council for Jammu and Ladakh and their share in the grant extended by Centre should be utilized in their respective regions. Ladakh should get its full share and the Government should immediately take concrete steps and give them satisfactory economic assistance to ensure that the people hailing from the Kashmir Valley who have turned refugees are repatriated.

SHRI MOHAN RAWALE (Bombay South Central): Mr. Chairman, Sir, I thank you for giving me time (*Interruptions*)

SHRI MADAN LAL KHURANA (South Delhi): Mr. Chairman, Sir, I would like to point out that the question raised by Dhumaaji is extremely significant and serious. One thousand people have come from Jammu and they are staging a dharna outside. The migrants of that place have been facing this problem for years. The Prime Minister and Home Minister should go and meet them.

[*English*]

SHRI GEORGE FERNANDES: Mr. Chairman Sir, please allow me to speak.

MR. CHAIRMAN: I cannot allow the same Member to speak again and again.

[*Translation*]

SHRI MOHAN RAWALE: Mr. Chairman, Sir, the Central Government enacted the Indian Veterinary Council Act in 1984 under which only graduate doctors are eligible to get Government jobs. This Act is in force in all the states and Union Territories.